

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/176(KB)2023
IN
C.A.(CAA)/83(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	REWARD ADVISORY SERVICES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance VC and Physical (Hybrid) Mode

Mr. S. K. Tiwari, Adv.] For the Applicant
Mr. Jayesh Choradia, Adv.
Ms. Ankita Dalmia, PCS

Mr. Sudhir Kapoor, JD] For RD, (ER), MCA

ORDER

1. Ld. Counsel/Professional for the parties present.
2. Ld. Counsel appearing for the petitioner seeks two weeks' time to file its response to the queries raised by Regional Director, (Eastern Region), MCA.
3. Post this matter on **14.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**